Written Answers to		[6 SEPTEMBER, 2012]] Unstarred	Questions 127
1	2	3	4	5
41	Shri Kailash Gupta, Director (P&A), SCI	Extension of Tenure	Granted	07.06.11
42	Shri Dinesh Kumar Tyagi, Director, iCAT	CEO & PD, NATRIP	Granted	16.06.11
43	Shri LP Barooah, Dir. (Pers.) NEEPCO	Extension of Tenure	Granted	03.06.11
44	Shri M.L. Sanmukh, Dir. (HR), BEL	CMD, BEL	Granted	20.06.11
45	Shri Anil Kumar, Dir., BEL	CMD, BEL	Granted	20.06.11
46	Shri Rajiv Sinha, IRSEE, Dir.(POM), Rail Tel.	Extension of Tenure	Granted	23.06.11
47	Shri R K Bahuguna, Dir. (NPM), Rail Tel. Corpn. of India Etd.	MD, Rail Tel Corpn. of India Ltd.	Granted	21.06.11
48	Shri V. Radhakrishnan, Dir. (T), CSL	Confirmation of Tenure	Granted	06.06.11
49	Shri A.K. Jain, CMD, BPCL	Extension of tenure	Granted	09.05.11
50	Shri A.K. Bansal, ED, IOB	CMD, Nationalized Banks	Granted	21.06.11
51	Shri Kishor Rungta, Dir. (Fin.), HCL	Addl. Charge CMD, HCL	Granted	12.05.11

Recalling of officers posted on deputation

 $\dagger 2866.$ SHRI RASHEED MASOOD: Will the PRIME MINISTER be pleased to state:

[†]Original notice of the question was received in Hindi.

- (a) the State Governments who have sent letters to Central Government regarding recalling the officers posted on deputation in Central Government;
 - (b) the action taken on these letters; and
- (c) the number of officers posted on deputation in Central Government alongwith the details thereof State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) The time-frame in respect of which the information is to be provided has not been specified. However, in the current year, the State Governments that have requested for repatriation of IAS officers working on Central deputation at JS/DS/Director levels include Assam, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Kerala, Maharashtra, Manipur, Mizoram, Odisha, Punjab and Uttar Pradesh.

- (b) On receipt of the above requests, comments of the Ministry where the officers were working and the officers' willingness to prematurely repatriate with the condition of extended cooling off were ascertained. In cases where the Ministry and the officers agreed, the officers were prematurely repatriated with the approval of the competent authority.
- (c) The number of IAS officers on deputation in the Central Government as on 31.08.2012 is 678. The State-wise details are given in the Statement.

Statement

State-wise details of number of IAS officers on deputation in the Central Government as on 31.08.2012

Sl.No.	Name of the Stata/Cadre	No. of IAS officers on deputation in the Central Government
1	2	3
1.	AGMUT	40
2.	Andhra Pradesh	35
3.	Assam-Meghalaya	38
4.	Bihar	28:

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1	2		3	
5.	Chhattisgarh		09	
6.	Gujarat		21	
7.	Haryana		24	
8.	Himachal Pradesh		25	
9.	Jammu and Kashmir		17	
10.	Jharkhand		14	
11.	Karnataka		25	
12.	Kerala		40	
13.	Maharashtra		30	
14.	Madhya Pradesh		41	
15.	Manipur-Tripura		34	
16.	Nagaland		09	
17.	Odisha		32	
18.	Punjab		14	
19.	Rajasthan		28	
20.	Sikkim		09	
21.	Tamil Nadu		38	
22.	Uttar Pradesh		78	
23.	Uttaranchal		14	
24.	West Bengal		35	
	Total		678	

Request pending for prosecution of Government officials

 $2867.\,DR.$ CHANDAN MITRA: Will the PRIME MINISTER be pleased to state: